developers, equity funded through borrowing by parent lender, stress on the existing road infrastructure loan portfolios of Financial Institutions (FIs)'s, corporate debt restructuring effected in many Special Purpose Vehicle (SPV) debt and sectoral exposure norms of FEs getting exhausted. Major steps undertaken include emphasis on better project preparation including land acquisition, undertaking major policy initiatives and simplification of procedure for project appraisal, exit policy for concessionaires, amicable settlement of disputes, addressing issues for languishing projects, extensive coordination with line Ministries/Departments, promoting innovative project implementation through Hybrid Annuity Model etc.

Steps to reduce fatal road accidents

798. SHRI SANJIV KUMAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) what has been the total number of persons involved in fatal road accidents during the last three years in India and out of these how many were in Jharkhand;
- (b) whether it is a fact that Government proposes to spend ₹ 11,000 crore over 5 years to fix black accident spots, correcting road designs addressing engineering issues and building underpasses and flyovers; and
- (c) if so, how many such black spots and other locations, where corrective steps are planned, have been identified in Jharkhand?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) A Statement indicating State/UT- wise (including Jharkhand) total number of fatal road accidents occurred during the last three calendar years, 2013 to 2015 is given in the Statement (*See* below).

- (b) Amount of ₹ 600 crore is provided for different Road Safety works including rectification of identified road accident black spots on National Highways for the financial year 2016-17.
- (c) 26 Black spots have been identified in the State of Jharkhand based on road accident fatality data for the years 2011, 2012 and 2013 out of these 6 are on State Roads which are under the jurisdiction of Government of Jharkhand. Bypass has been constructed to take care for 4 spots.

Statement Total number of fatal road accidents in States/UTs: 2013-2015

[25 July, 2016]

S1. N	No. States/UTs	2013	2014	2015
1	2	3	4	5
1.	Andhra Pradesh	13175	7277	7524
2.	Arunachal Pradesh	120	92	117
3.	Assam	2162	2169	2122
4.	Bihar	4612	4505	4771
5.	Chhattisgarh	3059	3570	3710
6.	Goa	249	283	302
7.	Gujarat	6786	7063	7332
8.	Haryana	4095	4214	4430
9.	Himachal Pradesh	736	831	843
10.	Jammu and Kashmir	809	886	749
11.	Jharkhand	2425	2259	2619
12.	Karnataka	8870	9485	9888
13.	Kerala	3972	3823	3937
14.	Madhya Pradesh	7565	7554	8412
15.	Maharashtra	11336	11528	12009
16.	Manipur	144	149	116
17.	Meghalaya	124	127	153
18.	Mizoram	77	88	50
19.	Nagaland	34	68	23
20.	Odisha	3481	3506	3855
21.	Punjab	4164	4285	4357
22.	Rajasthan	8785	9334	9306
23.	Sikkim	66	53	61

252	Written Answers to	[RAJYA SABHA]	Unstarred Questions	
1	2	3	4	5
24.	Tamil Nadu	14504	14165	14524
25.	Telangana	NA	6316	6569
26.	Tripura	219	168	154
27.	Uttarakhand	642	713	765
28.	Uttar Pradesh	13077	13842	15218
29.	West Bengal	5077	5489	5779
30.	Andaman and Nicobar Is	lands 32	20	22
31.	Chandigarh	114	124	124
32.	Dadra and Nagar Haveli	47	53	36
33.	Daman and Diu	30	15	38
34.	Delhi	1778	1629	1582
35.	Lakshadweep	0	0	0
36.	Puducherry	223	145	229
	Total	122589	125828	131726

National Highways in Jharkhand

- 799. SHRI SANJIV KUMAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) the length of each National Highway in Jharkhand and the length of roads which are in poor condition, as compared to the standards of maintenance, National Highway-wise;
- (b) whether six-lane National Highway No. 2 is being, constructed on unstable land at some places despite availability of an alternative option, contrary to the expert opinion and the opposition by general public;
- (c) whether the Central Government has allocated funds to Jharkhand for development and improvement of National Highways during the last three years; and